No. CMM/16/Estt./ **502** /**2020**.
O/o Chief Metropolitan Magistrate,
Esplanade, Mumbai.
Date : 19 /05/ 2020.

O F F I C E   O R D E R

Subeject : Corrigendum of Office Order No. 498-2020 dated 18.05.2020.

Reference : 1. Offce Order No. 79/2020 of Hon'ble Principal Judge, Mumbai.
2. Office Order No.498/2020 dtd. 18.05.2020 of this office.

In view of the above referred Circular, the following arrangement is made to attend the Remand Duty on the following dates at Esplanade Centre of Courts, Mumbai to respect of remand work and other extremely urgent matters that cannot wait till 1st June, 2020.

1	Shri R. K. Rajebhosale Addl. Metropolitan Magistrate, 47th Court	19/5/2020, 28/5/2020
2	Shri S. B. Bhajipale Addl. Chief Metropolitan Magistrate, 37th Court	20/05/2020, 29/5/2020
3	Smt. Ketki Chavan Metropolitan Magistrate, 28th Court	21/05/2020, 30/05/2020
4	Smt. A. H. Kashikar Addl. Metropolitan Magistrate, 8th Court	22/05/2020
5	Shri A. V. Kulkarni Metropolitan Magistrate, 23rd Court	26/05/2020
6	Shri N. N. Joshi Metropolitan Magistrate, 64th Court	27/05/2020
7	Smt. S. T. Dande Addl. Chief Metropolitan Magistrate, 19th Court	1/06/2020

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It is directed to concerned court staff members to remain present for remand work and other extremely urgent matters on the above said dates.

(Smt. S. T. Dande)
I/c Chief Metropolitan Magistrate,
Esplanade, Mumbai.

Copy forwarded with compliments to :
1. The Hon'ble Registrar (General), High Court, Bombay.
2. The Hon'ble Principal Distict Judge, City Civil & Session Court, Mumbai.

C.C. to :
1. All Addl. Chief Metropolitan Magistrate & Metropolitan Magistrate, Mumbai.
2. Registrar, Esplanade, Mumbai.
3.All Secretaries / Presidents of All Bar Association of all Centre of Courts Mumbai.
4. Municipal Commissioner, Mumbai.
5. Commissioner of Police, Mumbai.
6. Chief Public Prosecutor, Mumbai.
7. Superintendents of all Jail Authorities.
8. Dy. Registrar/Asstt. Registrar/Sr. J.C./Controlling J.C of all Centre of Courts.
9. All departments of Establishment.
10. Office Circular File.